

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-131-2020**

Rajesh Das ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri T. Gawas, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 January 2021****P.C. :**

The learned Additional Public Prosecutor wants a copy of the chargesheet served on him by the applicant's counsel so that he could file the reply.

2. Post the matter on 11.01.2021.

DAMA SESHADRI NAIDU, J.

NH